

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.225/2016  
RT NO.115/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

RMZ Infratech Pvt. Ltd.

Transferor/Petitioner Company No.1

AND

Vital Constructions Private Limited

Transferor/Petitioner Company No.2


WITH


RMZ Infotech Private Limited

Transferee/Non-petitioner Company

Present: Mr. Alok Jain, Advocate for Mr. V M Gupta, Advocate  
for the petitioner-companies.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 09.05.2017. Notice of hearing for 09.05.2017 be also issued to the Official Liquidator.

  
(Justice R.P. Nagrath)  
Member(Judicial)

  
(Deepa Krishan)  
Member (Technical)

April 06, 2017  
arora